

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 729
ANSWERED ON 28TH APRIL, 2016

GRADUATED DRIVERS' LICENSING SYSTEM (GDLS)

729. SHRI RABINDRA KUMAR JENA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to adopt the Graduated Drivers' Licensing System (GDLS) followed by many countries around the world;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (c) No, Madam. Driving licence in the country is granted in two stages, i.e. learner's licence and driving licence. Chapter II of the Motor Vehicles Act (M.V. Act), 1988 and Chapter II of the Central Motor Vehicles Rules (CMVR), 1989 lay down detailed procedure for grant of driving licence. Section 7 of the M. V. Act provides that for getting a learner's licence to drive a transport vehicle, the person must hold a driving licence to drive a light motor vehicle for at least one year. The validity of learners' licence is for a period of six months.
